

[English]

Expansion of RAF

4363. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to expand the Rapid Action Force to combat communal trouble;
- (b) if so, the details thereof; and
- (c) the criteria being adopted for recruitment to the force?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) There is no such proposal on hand.

(b) Does not arise.

(c) The personnel in the Rapid Action Force are selected from amongst the serving Members of the Central Reserve Police Force.

[Translation]

Modernisation of State Police Force

4364. SHRI RAJVEER SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have received any request from the Government of Uttar Pradesh for Central Assistance for modernisation of State police force;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI PM SAYEED) : (a) No proposal has been received from the Government of Uttar Pradesh seeking Central assistance under the scheme for modernisation of state police forces for the current financial year, 1995-96.

(b) and (c). Do not arise in view of (a) above.

[English]

Modernisation of State Police

4365. SHRI P.P. KALIAPERUMAL :
DR. P. VALLAL PERUMAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the financial assistance rendered by Union Government to the Government of Tamil Nadu for modernisation of Police force in the State during each of the last three years;

(b) whether the Government of Tamil Nadu has fully utilised the funds provided by the Union Government to modernise the police force in Tamil Nadu and utilisation certificate had been sent;

(c) whether the Government of Tamil Nadu have requested the Union Government for funds for modernisation of State Police force during 1995-96; and

(d) if so, the action of the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) to (d). Under the Scheme for modernisation of state police forces, Rs. 276.00 lakhs, 259.95 lakhs and Rs. 196.75 lakhs were released during 1992-93, 1993-94 and 1994-95 respectively to the Government of Tamil Nadu. Utilisation Certificates in respect of the releases made in 1992-93 and 1993-94 have been received while such Certificate is awaited in respect of 1994-95 from the Government of Tamil Nadu. Proposal for the current financial year 1995-96 has not yet been received from the State Government.

Opening of P&T Offices in Orissa

4366. DR. KARTIKESWAR PATRA : Will the Minister of COMMUNICATION be pleased to state :

(a) the target fixed by the Government for opening of Post and Telegraph offices in Orissa during the Seventh Five Year Plan;

(b) whether the above targets have been achieved,

(c) if so, the details thereof;

(d) if not, the reasons therefor;

(e) whether any target has been fixed for Eighth Five Year Plan also; and

(f) if so, the details thereof and the progress made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) 186 post offices and 8 independent telegraph offices were targeted to be opened during Seventh Five Year Plan in Orissa.

(b) and (c). Yes, Sir. The district-wise details of targets achieved are given in attached Statement-I and Statement-II respectively.

(d) Does not arise in view of (b) to (c) above.

(e) Yes, Sir.

(f) Post Offices

The details of targets and achievements for opening post offices in Orissa Circle during the first three years of the Eighth Five Year Plan are as under.

Year	Target	Achievement
1992-93	45	48
1993-94	39	46
1994-95	8	nil
	92	94

Targets for the remaining period of the Eighth Five Year Plan have not yet been finalised as the targets for opening of post offices are fixed annually under Annual Plan schemes.

Telegraph Offices

Target to open one independent telegraph office at newly formed district Revenue Headquarters, namely, Baisore, was fixed which has been met.

STATEMENT-I

No of Post Offices Targeted and Opened during the Seventh Five Year Plan

S. No	Name of District	Target for opening of Post Offices	Post Offices Opened
1.	Balangir	15	15
2.	Balasore	11	11
3.	Cuttack	22	22
4.	Dhenkanal	11	11
5.	Gunjam	1	1
6.	Kalahandi	6	6
7.	Keonjhar	11	11
8.	Mayurbhanj	12	12
9.	Koraput	52	52
10.	Phulbani	6	6
11.	Puri	5	5
12.	Sambalpur	24	24
13.	Sundargarh	10	10
Total		186	186

STATEMENT-II

District-wise Details of Independent Telegraph Offices Opened in Orissa during Seventh Five Year Plan.

S. No.	Name of the District	No. of T.O.s
1.	Balasore	-
2.	Bolangir	-
3.	Cuttack	1
4.	Dhenkanal	-
5.	Gunjam	1
6.	Kalahandi	1
7.	Keonjhar	1
8.	Koraput	-
9.	Mayurbhanj	1
10.	Puri	1
11.	Phulbani	1
12.	Sambalpur	-
13.	Sundergarh	1
Total		8

[Translation]

Flood Control

4367. SHRI RATILAL VERMA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the funds provided by the Union Government to Gujarat for flood control during 1992-93; 1993-94 and 1994-95; and

(b) the funds earmarked for this purpose during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) Flood control being a State subject, funding and management of flood control schemes are done by the States themselves from their own resources according to their own priorities. The approved outlay for the State of Gujarat is as below :

Year	Outlays (Rs. in crores)
1992-93	3.24
1993-94	1 60
1994-95	1 60

(b) State Government has yet to come for Annual Plan discussions for the year 1995-96.

Payment to Contractors

4368. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) the amount paid by the Bharat Coking Coal Limited to the contractors for loading of coal through pay-loaders during 1991-92, 1992-93 and 1993-94;

(b) the amount of bills prepared for payment to these contractors for loading of coal through pay-loaders during the said period; and

(c) the per ton expenditure incurred on the loading of coal through pay-loaders?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) Coal India Limited has furnished the following figures as the amount paid to the contractors by Bharat Coking Coal Limited for loading of coal through pay loaders during the years 1991-92 to 1993-94 :

Year	(Data provisional) Rs. in lakh
	Amount
1991-92	292.05
1992-93	469.85
1993-94	614.16